

In the National Company Law Tribunal, Jaipur

Item No. 126

CP No./ 13/213-221/JPR/2018

UNDER SECTION 213(b) and 216, 221 OF COMPANIES ACT, 2013

In the matter of:

M/s Krishna Sales Corporation & Ors. Applicant/Petitioners

VS.

M/s The Rajasthan Industrial Gases Ltd. & Anr.Respondent

Order delivered on 15.03.2019

**Coram: SHRI BHASKARA PANTULA MOHAN, Member (Judicial)
SHRI S.K. MOHAPATRA, Member (Technical)**

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

For Respondent(s) : Akanksha Noval, Adv.

ORDER

Post the matter for regular Bench on 04.04.2019.

-Sd-

**S.K. Mohapatra
Member (Technical)**

-Sd-

**Bhaskara Pantula Mohan
Member (Judicial)**